

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

14. IA 2774/2022 IA 681/2022 in C.P. (IB)/2742(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

NAME OF THE PARTIES:- **IA 2774/2022 Pravin R.Navandar Vs. Deepak
Anant Pednekar**
 IA 681/2022 Venugopal Dhoot Vs. VOVL
 IN THE MATTER OF
 S Z Deshmukh & Co
 V/s
 VOVL Ltd

**Section: Application under any other provisions- IBC Sec 66(1) U/s 9 of Insolvency
and Bankruptcy Code, 2016**

ORDER

IA 2774 of 2022

Presence:-

None

... for Applicant

None

... for Respondent

No representation from either side. List this matter for further consideration before the regular bench on **03.09.2024**.

IA 681 of 2022

Presence:-

Mr. Sandeep Ladda a/w Drshika Hemnani, Adv. (VC)

... for Applicant

Ms. Surabhi Khattar, Adv. (VC)

... for CoC

List this matter for further consideration before the regular bench on **03.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)